Written Answers STATEMENT

Following are C.I.F. prices of Japanese Denier 20/22 Silk imported into India from December 1951:

December 1951-Rs. 21/4/3 per lb. January 1952-Rs. 22/9/9 per lb. February 1952-Rs. 22/2/9 per lb. March 1952-Rs. 21/12/- per lb. April 1952-Rs. 22/1/3 per lb. May 1952-Rs. 21/14/6 per lb.

INDIANS EMPLOYED IN U.N.O.

*219. Shri Gurupadaswamy: Will the Prime Minister be pleased to state:

- (a) the number of Indian Nationals employed in the U.N.O. and its various branches:
 - (b) their positions and pay; and
- (c) whether the recruitment is made on any principle?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). The required information is being collected and will be placed on the Table of the House as soon as it is ready.

(c) Generally speaking, recruitment is supposed to be made, taking into account the proportionate contribution of each Member-State to the United National budget.

ALUMINIUM FACTORY. ALWAYE

*220. Shri M. L. Dwivedi: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether the Aluminium factory at Alwaye in Travancore-Cochin is producing to its full capacity or not; and
- (b) whether the supply of raw material needed for production purposes is fully met with?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) The factory was running more or less to its normal capacity till the 22nd April this year. There has been a cut in electric power since then of 36 per cent.

(b) Yes, Sir, but for occasional difficulties in getting wagons for transport of alumina from Bihar.

AUTOMOBILE INDUSTRY (PROTECTION)

- *221. Shri M. L. Dwivedi: Will the Minister of Commerce and be pleased to state:
- (a) whether it is a fact that as a measure to accord protection to the indigenous motor car manufacturing industry, a heavy duty has been imposed on foreign imports;
- (b) whether the indigenous industry is in a position to meet the country's demand in motor cars; and
- (c) if not, how import is regulated to counter-balance the trade?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Import duties were raised in respect of certain components of motor vehicles and reduced in other cases. with effect from the 1st March 1950, as an interim measure of encouragement to the industry to manufacture in the country as many parts and components as it can.

(b) and (c) Motor vehicles are now imported in a completely knocked down condition and are assembled in the country. There is sufficient assembly capacity to meet the entire demand. Imports are regulated each half year according to the supply and demand position.

IMPORT OF MOTOR CARS

- *222. Shri M. L. Dwivedi: Minister of Commerce and Industry be pleased to lay on the Table of the House a statement containing:
- (a) the total number of cars imported in the year 1950-51;
 - (b) the value of imported cars; and
- (c) the difference in percentage between purchasing and selling prices?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b) Please refer to the Starred Question No. 21 by Dr. P. S. Deshmukh.

(c) I am afraid this information is not available with the Government as neither the distribution were the price of motor vehicles is controlled.

UNEMPLOYMENT DUE TO CLOSURE OF TEXTILE MILLS

*224. Shri V. Missir: (a) Will the Minister of Labour be pleased to state how many labourers have already become unemployed since the time of the closing of the cotton textile mills from the 1st March to 15th May, 1952? (b) What measures have been adopted by the Government of India for solving the problem of unemployment of such labourers?

The Minister of Labour (Shri V. V. Ghri): (a) I would invite attention to my answer to question No. 206. As stated therein the available information shows that 5,058 workers have been affected by the total or partial closure of mills.

(b) State Governments are closely watching the situation and are taking all possible measures for solving the problem. For example, the Government of Bombay have opened a new Industrial Training Workshop at Kurla-Kirol for providing facilities for training in alternative occupations. In Uttar Pradesh workers affected by closures are taken back on the reopening of the concerns. Preference is also given to retrenched workers at the time of subsequent recruitment in the same establishments.

Jarilla Kapas

- *225. Shri K. G. Deshmukh: (a) Will the Minister of Commerce and Industry be pleased to state whether Government are aware that Jarilla Kapas was sold below floor price in Madhya Pradesh in December, 1951 and April 1952?
- (b) Have Government taken any steps to improve the economic condition of the cotton markets?
- (c) Have Government any intention to raise the floor rate of Jarilla Kapas?
- The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
 (a) No, Sir. No floor prices have been fixed for kanas.
- (b) Yes, Sir. Attention of the hon. Member is invited to the reply to part (d) of the Unstarred Question No. 2 of 1952. Since then the export quota has been increased from 252,000 bales to 302,000 bales.
- (c) Does not arise as no floor price is fixed for kapas.

TEA PRICES

- *228. Shri K. P. Tripathi: (a) Will the Minister of Commerce and Industry be pleased to state what and how many associations of Tea Planters approached the Government in deputation following the recent slump in tea prices?
- (b) Have Government taken any steps about:
 - (i) Stabilization of tea prices;

- (ii) Loans and advances to
- (c) Was any meeting held with the planters on any of those or other questions?
- (d) If so, what decision, if any, was arrived at at the meeting?
- (e) Was any assurance given to the industry on those or any other question involving labour?
- (f) If any assurance involving labour was given, were the Ministry of Labour and relevant labour organisations consulted?
 - (g) If so, what was their opinion?
- The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The following associations have waited in deputation on Government:—
- (1) Prime Minister—Darjeeling branch of the Indian Tea Association.
- (2) Minister for Commerce and Industry—(i) Assam Tea Planters' Association and (ii) Assam Bengal Indian Tea Planters' Association.
- (b) (i) The matter is receiving the consideration of Government.
- (ii) The Reserve Bank of India has decided to extend re-discounting facilities to the scheduled and cooperative banks on their loans to tea estates. The Industrial Finance Corporation are also prepared to consider individual applications for loans from tea estates under the management of Joint Stock Companies.
 - (c) Yes, Sir.
- (d) No final decision has yet been reached.
 - (e) No, Sir.
 - (f) and (g). Do not arise.

FOREIGN AID

- 26. Shri U. C. Patnaik: (a) Will the Prime Minister be pleased to state what are the amounts of foreign aid received from foreign countries during the last financial year?
- (b) What are the amounts of foreign aid promised by foreign countries to India during the current financial year?
- (c) What are the terms or conditions attached to each item of the said foreign aid?